

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF NOVEMBER, 2024

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.11.2024

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.11.2024</i>
CIVIL	16696	380	505	16571
CRIMINAL	0	0	0	0
TOTAL	16696	380	505	16571

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.11.2024</i>
CIVIL	156035	3631	3326	156340
CRIMINAL	34228	1850	1802	34276
TOTAL	190263	5481	5128	190616